





THAKUR, VAIDYANATH AIYAR & CO. Chartered Accountants New Delhi, Mumbai, Kolkata, Chennai. Patna and Chandigarh 221-223, Deen Dayal Marg, New Delhi-110002 Phones : 91-11-23236958-60, 23237772 Fax : 91-11-23230831 E-mail : tvande@rediffmall.com : tvandeca@gmail.com

Independent Auditors' Report

To the Governing Council of The Indian Law Institute

Report on the Audit of the Financial Statements

Opinion :

We have audited the accompanying financial statements of **The Indian Law Institute,** which comprise the Balance Sheet as at March 31st, 2019, and the Statement of Income and Expenditure for the year then ended, and notes to the financial statements, including a summary of significant accounting policies and other explanatory information.

In our opinion and to the best of our information and according to the explanations given to us, the accompanying financial statements of the Institute, read together with Accounting Policy and Notes to Accounts have been prepared in accordance with the applicable Laws, in the manner so required and give a true and fair view in conformity with the other accounting principles generally accepted in India.

Basis for Opinion :

We conducted our audit in accordance with the Standards on Auditing (SAs). Our responsibilities under those Standards are further described in the Auditor's Responsibilities for the Audit of the Financial Statements section of our report. We are independent of the organization in accordance with the Code of Ethics issued by the Institute of Chartered Accountants of India (ICAI) together with the ethical requirements that are relevant to our audit of the financial statements under the provisions of the Act, and we have fulfilled our other ethical responsibilities in accordance with these requirements and the Code of Ethics. We believe that the audit evidence we have obtained is sufficient and appropriate to provide a basis for our opinion.

Emphasis of Matter:

We draw attention to the Note No.5 of the Notes to Accounts of Schedule-22 Significant Accounting Policy and Notes to Accounts regarding the liability of the Institute for payment of the GST for the period when GST become applicable to the date when the Institute got itself registered.

Responsibilities of Management for the Financial Statements:

Management of the Institute is responsible for the preparation of these financial statements in accordance with applicable Laws and for such internal control as management determines is necessary to enable the preparation of financial statement





that are free from material misstatement, whether due to fraud or error and that give a true and fair view of the financial position, financial performance in accordance with the accounting principles generally accepted in India, including the applicable Accounting Standards. In preparing the financial statements, management is responsible for assessing the entity's ability to continue as a going concern, disclosing, as applicable, matters related to going concern and using the going concern basis of accounting unless management either intends to liquidate the entity or to cease operation, or has no realistic alternative but to do so. Those charged with governance are responsible for overseeing the entity's financial reporting process.

Auditor's Responsibilities for the Audit of the Financial Statements:

Our objectives are to obtain reasonable assurance about whether the financial statements as a whole are free from material misstatement, whether due to fraud or error and to issue an Auditor's Report that includes our opinion. Reasonable assurance is a high level of assurance, but is not a guarantee that an audit conducted in accordance with SAs will always detect a material misstatement when it exists. Misstatements can arise from fraud or error and are considered material if, individually or in the aggregate, they could reasonably be expected to influence the economic decisions of users taken on the basis of these financial statements.

As part of an audit in accordance with SAs, we exercise professional judgment and maintain professional skepticism throughout the audit. We also :

- Identified and assessed the risks of material misstatement of the financial statements, whether due to fraud or error, design and perform audit procedures responsive to those risks, and obtain audit evidence that is sufficient and appropriate to provide a basis for our opinion. The risk of not detecting a material misstatement resulting from fraud is higher than for one resulting from error, as fraud may involve collusion, forgery, intentional omissions, misrepresentations, or the override of internal control.
- Obtained an understanding of internal financial controls relevant to the audit in order to design audit procedures that are appropriate in the circumstances, but not for the purpose of expressing an opinion on the effectiveness of the entity's internal control.
- Evaluated the appropriateness of accounting policies used and the reasonableness of accounting estimates and related disclosures made by management.
- Concluded on the appropriateness of management's uses of the going concern basis of accounting and, based on the audit evidence obtained, whether a material uncertainty exist related to events or conditions that may cast significant doubt on the entity's ability to continue as going concern.
- We communicated with those charged with governance regarding, among other matter, the planned scope and timing of the audit and significant audit findings, including any significant deficiencies in internal control that way identified during our audit.





Report on other Legal and Regulatory Requirements :

- a. we have sought and obtained all the information and explanations which to the best of our knowledge and belief were necessary for the purposes of our audit.
- b. in our opinion, proper books of account as required by relevant laws have been kept by the Institute
- c. so far as it appears from our examination of those books including the returns / reports received from the regional offices not visited by us.
- d. the Balance Sheet and the Statement of Income and Expenditure, dealt with by this Report are in agreement with the books of account and returns received from the regional offices not visited by us.
- e. in our opinion, the aforesaid financial statements comply with the Accounting Standards to the extent applicable.

For Thakur, Vaidyanath Aiyar & Co. Chartered Accountants FRN: 000038N

Maa (Anil K. Thakur)

Partner M. No. : 088722

UDIN - 19088722 AAAAAE1637

Place: New Delhi Date : 2 4 SEP 2019







Bhagwandas Road, New Delhi

BALANCE SHEET as at 31st March, 2019

CONTRACTOR OF THE PROPERTY	Schedule	As at	As at
		31.03.2019	31.03.2018
		(Rs.)	(Rs.)
SOURCES OF FUNDS			
Capital Assets Fund	1	18,70,826	23,78,83
General Fund	2	1251,94,323	1183,88,94
Plan Grant from UGC	2	347,66,837	439,45,51
Specific Funds	4	193,55,690	176,35,43
Project Funds	5	5,86,084	5,79,50
Current Liabilities	6	88,13,522	93,11,2
TOTAL	100 - 10 - 10 - 10	1905,87,282	1922,39,47
APPLICATION OF FUNDS			
ixed Assets	7	212222221	
Gross Block		1143,85,034	1119,75,2
ess: Accumulated Depreciation		808,42,871	742,59,16
Net Block		335,42,163	377,16,05
Capital Work-in-Progress nvestments		-	
	8	1212,11,308	1298,95,85
Current Assets, Deposits and Advances	9	358,33,811	246,27,57
TOTAL		1905,87,282	1922,39,47
Significant Accounting Policies & Notes to Accounts	22		
Schedule Nos. 1 to 22 form an integral part of the A	ccounts		
As per our report of even date attached or Thakur, Vaidyanath Aiyar & Co.			
Chartered Accountants RN: 000038N			
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Anil K. Thakur (Partner)

Place: New Delhi Date: 2 4 SEP 2019



Prof. (Dr.) Manoj Kumar Sinha (Director) Shreenibas Chandra Prusty (Registrar)

Dr. A. K. Verma (Dy. Registrar)

Ashish Bawa (Chief Accountant

62nd ANNUAL REPORT





Bhagwandas Road, New Delhi

INCOME & EXPENDITURE ACCOUNT FOR THE YEAR ENDED 31st MARCH, 2019

	Schedule	Year Ended 31.03.2019 (Rs.)	Year Ended 31.03.2018 (Rs.)
INCOME		((10.)	(na.)
Grant-in-aid	10	400.00.000	191,50,000
Rent	11	143,18,089	147,87,057
Fees	12	187,56,661	174,35,829
Project Grants	13	24,60,991	15,69,368
Interest	14	73,76,518	75,51,657
Sale of Journals and other publications	15	3,68,935	3,83,392
Miscellaneous Income	16	10,13,971	7,03,010
Old Liabilities Written Back		-	17,97,783
Closing Stock of Publication		14,68,409	13,48,942
TOTAL (i)		857,63,574	647,27,038
EXPENDITURE			
Salaries & Allowances	17	597,40,152	593,22,236
Administrative Expenses	18	102,18,637	98,58,114
Journal and Publication Expenses	19	23,64,842	8,86,560
Lectures, Seminars and Course Expenses	20	18,26,616	29,21,877
Project Expenses	21	24,60,991	15,69,368
Depreciation on Fixed Assets	7	9,98,014	9,81,928
Opening Stock of Publication		13,48,942	10,35,847
Total (ii)	11 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	789,58,194	765,75,930
Surplus/ (Deficit) for the year transferred to General	Fund(i - ii)	68,05,380	(118,48,892

Significant Accounting Policies & Notes to Accounts

22

Schedule Nos. 1 to 22 form an integral part of the Accounts

As per our report of even date attached for Thakur, Vaidyanath Aiyar & Co. Chartered Accountants FRN: 000038N

Anil K. Thakur (Partner)

Place: New Delhi Date: 2 4 SEP 2019



Kunarling Manu Prof. (Dr.) Manoj Kumar Sinha (Director)

0 Shreenibas Chandra Prusty (Registrar)

Anesuro Dr. A. K. Verma

Dr. A. K. Verma (Dy. Registrar) (C

Ashish Bawa (Chief Accountant

62nd ANNUAL REPORT





Bhagwandas Road, New Delhi

RECEIPT & PAYMENT ACCOUNT FOR THE YEAR ENDED 31st MARCH, 2019

		Year Ended 31.03.2019		Year Ended 31.03.2018
	(Rs.)	(Rs.)	(Rs.)	(Rs.)
RECEIPT		1000 PD		
Grant-in-aid from Ministry of Law & Justice		400.00.000		191,50,00
Grant from UGC				178,53,00
Rent		135.07.971		139,02,12
Fees		186,39,786		173,64,45
Interest		4,60,927		5,55,47
Sale of Journals and other publications		3,68,935		3,48,39
Miscellaneous Income		10,42,596		6,93,48
Specified Funds		55,000		10.00
Current Liabilities		22.08,849		32,11,46
Project Grants		17,79,211		17,89,59
Investments		205,88,503		349,73,22
Current Assets, Deposits and Advances		28,81,237		61,98,70
Opening Balances:				
Cash in hand	13,383		7,118	
Cash at Bank	100,22,977	100,36,360 _	206,38,324	206,45,442
TOTAL		1115,69,375	A DESCRIPTION OF THE OWNER OF THE	1366,95,365
PAYMENT				
Salaries & Allowances		440,10,432		463,59,99
Administrative Expenses		103,68,351		103.52.63
Journal and Publication Expenses		18,05,449		8,69,12
Lectures, Seminars and Course Expenses		13,56,079		23,09,05
Grant from UGC		37,28,946		24,67,99
Project Grants		13,96,507		19.23.42
Current Liabilities		176,81,597		173,45,98
Fixed Assets		24,09,810		82,44,60
Investments		30,00,000		255,00,00
Current Assets, Deposits and Advances		68,74,754		112,86,18
Closing Balances:				
Cash in hand	10,935		13,383	
Cash at Bank	189,26,515	189,37,450 _	100,22,977	100,36,36
TOTAL	and the second s	1115,69,375		1366,95,369

for Thakur, Vaidyanath Aiyar & Co. Chartered Accountants FRN: 000038N

Many Kumar June Prof. (Dr.) Manoj Kumar Sinha

Shreenibas Chandra Prusty

Enesma Ashish Bawa

Dr. A. K. Verma (Dy. Registrar)

Anil K. Thakur (Partner)

(Director)

(Registrar)

(Chief Accountant)

Place: New Delhi Date: 2 4 SEP 2019





		As At 31.03.2019		As At 31.03.2018
SCHEDULE - 1		Star Barrie		1000
CAPITAL ASSETS FUND				
		(Rs.)	Contraction of the last	(Rs.)
Balance as on 01.04.2018 Less: Assets written off during the year		23,78,830		29,68,539
Less: Transferred to Accumulated Depreciation		23,78,830 5,08,004		29,68,539 5,89,709
and the second state of the second state of	Chernell,	18,70,826		23,78,830
ALC: NOT THE OWNER OF THE		As At	N. Contin	As At
SCHEDULE - 2		31.03.2019		31.03.2018
GENERAL FUND				
	7.2	(Rs.)		(Rs.)
Balance as on 01.04.2018		1183,88,943		1302,37,835
Add: Amount transferred from Income & Expend	diture Account	68,05,380		(118,48,892
		1251,94,323		1183,88,94
The second second second second second		As At	La Martine	As At
		31.03.2019		31.03.2018
SCHEDULE - 3				
SCHEDULE - 3				
SCHEDULE - 3 PLAN GRANT FROM UGC		(Rs.)		(Rs.)
		(Rs.) 439,45,515		(Rs.) 326,15,107
PLAN GRANT FROM UGC Balance as on 01.04.2018				326,15,107
PLAN GRANT FROM UGC Balance as on 01.04.2018 ADD: Grant received during the year ADD: Interest on unutilized Grant				326,15,107 178,50,000
PLAN GRANT FROM UGC Balance as on 01.04.2018 ADD: Grant received during the year ADD: Interest on unutilized Grant	ar			326,15,107
PLAN GRANT FROM UGC Balance as on 01.04.2018 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year	ar 14,40,331		10,42,035	326,15,107
PLAN GRANT FROM UGC Balance as on 01.04.2018 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year - Payment to Guest Faculty			10,42,035 84,042	326,15,107
PLAN GRANT FROM UGC Balance as on 01.04.2018 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year - Payment to Guest Faculty - Digitization of Publications	14,40,331		101010100000	326,15,107
PLAN GRANT FROM UGC Balance as on 01.04.2018 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year - Payment to Guest Faculty - Digitization of Publications - Meeting & Seminar Expenses	14,40,331 47,200		84,042	326,15,107
PLAN GRANT FROM UGC Balance as on 01.04.2018 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year - Payment to Guest Faculty - Digitization of Publications - Meeting & Seminar Expenses - Repair & Maintenance Expenses	14,40,331 47,200 1,00,000		84,042 3,76,842	326,15,107 178,50,000 3,25,000
PLAN GRANT FROM UGC	14,40,331 47,200 1,00,000 7,33,802	439,45,515	84,042 3,76,842	(Rs.) 326,15,107 178,50,000 3,25,000 25,35,032 43,09,560

 Represented by:
 264,84,634
 300,32,428

 Balance in Fixed Assets(Net Book Value)
 264,84,634
 300,32,428

 Advances (Refer Schedule 9-E)
 84,17,152
 44,14,397

 Capital Work-in-Progress

 Balance Available invested in FDRs/(Excess amount spent)
 (1,34,949)
 94,98,690

 347,66,837
 347,66,837
 439,45,515





	As At	As At
CONTRACT A	31.03.2019	31.03.2018
SCHEDULE - 4		
SPECIFIED FUNDS		
	(Rs.)	(Rs.)
Life Membership Fund		1.41
Balance as on 01.04.2018	139,68,388	121,98,46
Add: Interest/ Dividend on the investment of the fund	10,22,343	9,13,67
Add: Fee received during the year	4,31,250	8,56,250
Less: Amount refunded during the year		
Sub-Total (A)	154,21,981	139,68,38
Sulakhna Devi Fund		
Balance as on 01.04.2018	5 19 210	4 92 40
Add: Interest for the year on the investment of the fund	5,18,219 36,459	4,82,10
Sub-Total (B)	5,54,678	5,18,21
	0,04,010	0,10,21
Gold Medal Fund		
Balance as on 01.04.2018	31,48,830	29,21,15
Add: Received during the year		
Add: Interest for the year on the investment of the fund Less: Gold Medal Expenses during the year	2,30,201	2,27,68
Sub-Total (C)	33,79,031	31,48,83
Grand Total (A+B+C)	193,55,690	176,35,43
	As At	As At
	31.03.2019	31.03.2018
	01.00.2010	01.00.2010
SCHEDULE - 5		
PROJECT FUNDS		
	(Rs.)	(Rs.)
	1	to the second
		5 / 4 50
Project - Central Information Commission		5,79,50
	75,000 5,11,084	5,79,500

	As At	As At
	31.03.2019	31.03.2018
SCHEDULE - 6		
CURRENT LIABILITIES		
	(Rs.)	(Rs.)
Expenses Payable	60,60,533	57,79,485
Security Deposit	14,97,186	14,12,186
Earnest Money Deposit	1,21,500	75,500
Other Liabilities	11,34,303	20,44,083
	88,13,522	93,11,254





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	Opposition Opposite Oppositio		8	As on D	1.04.2016	Addition durin	ug the year	Total as on	81-02-00-10	Upto 31.	9102,20	a favora a	seat a	Upto 31.0	6102.0	As on 31	6102.001	As on 31	8102.001
1 1	1 5			UGO Plan Grant (Pla.)		the second se	Other Grantel Own Funds (Rs.)	UOC Plan Grant	Other Grants' Own Funds (Rs.)	10.000	Other Grants Own Funds (Rs.)	UGC Plan Grant (fb.)	-	-	Other Grants/ Own Funds (Rs.)	UCIC Plan Grant (Plan)	Other Grants		Other Greeks Own Funds (Rs.)
10 100.000 5(1,1)1 100.000 5(1,1)1 100.000 2(1,1)1 2(1,0)1 </td <td>10 100.00 6.1.1 10.000 6.0.1.1 2.0.10 2.0.10 2.0.100 2.0.100 2.0.000 4.0.000 2.0.000 4.0.000 2.0.000 4.0.000 2.0.000<!--</td--><td>easerold Land</td><td></td><td></td><td>57,694</td><td></td><td></td><td></td><td>57,894</td><td>9</td><td></td><td>9</td><td></td><td></td><td>- 4</td><td>*</td><td>57,894</td><td></td><td>57,894</td></td>	10 100.00 6.1.1 10.000 6.0.1.1 2.0.10 2.0.10 2.0.100 2.0.100 2.0.000 4.0.000 2.0.000 4.0.000 2.0.000 4.0.000 2.0.000 </td <td>easerold Land</td> <td></td> <td></td> <td>57,694</td> <td></td> <td></td> <td></td> <td>57,894</td> <td>9</td> <td></td> <td>9</td> <td></td> <td></td> <td>- 4</td> <td>*</td> <td>57,894</td> <td></td> <td>57,894</td>	easerold Land			57,694				57,894	9		9			- 4	*	57,894		57,894
10 ····· ······ ······· ······· ······· ········ ············ ················· ····································	1 1 500 - 500 - 500 - 100 100 100 10	undeng	10%	-	55,13,771	3		180,10,806	177,81,88	32,61,866	24,07,476	14,74,897	3,10,630	47,36,763	27,18,106	132,74,073	27,95,005	147,48,970	31,06,295
1 1 0 0 2 0	1 1 0 2 0	pproach Road	10%	*	5,000			•	5,000		2,848	4	215	4	3,063	,	1,937	•	2,152
100 700001 100001 900000 10000000 1000000 1000	100 100.011 12.0.46 800.46 600.46 12.0.466 12.0.4	lectrical Equipments	15%	-55724	Z5,00,984	45,100		08/08/80	25,00,984	45,23,343	14,87,541	6,87,832	1,52,017	52,11,175	16,39,558	38,97,708	8,61,426	45,39,440	10,13,443
10 50.304 14.07.16 5.59.26 14.07.16 5.59.26 14.04.06 5.30.46 14.04.06 5.30.46 14.04.06 5.30.46 14.04.06 5.30.46 14.04.06 5.30.46 14.04.06 5.30.46 14.04.06 5.30.46 14.04.06 5.30.46 14.04.06 5.30.46 14.04.06 5.30.46 14.04.06 5.30.46 14.04.06 5.30.46 14.04.06 5.30.46 14.04.06 5.30.46 14.04.06 2.30.460 13.04.06 2.30.460	10 5.9.26 (4.07.16) 5.9.36 (4.07.16) 5.9.36 (4.07.16) 5.9.36 (4.07.16) 5.9.36 (4.07.16) 5.9.36 (4.06.16) (1.06.16)	umiture & Forures	1046		12,01,484	9,92,459		019/25/00	12.01,464	31,83,673	6,91,935	5,58,989	50,964	37,42,062	7,42,669	51,55,008	4,58,575	47,21,538	5,00,529
with with <th< td=""><td>400 400 (0000 200000 4,4400 201400 2,74000 12,3464 760.000 12,3460 12,3460 12,3460 23,3400 23,</td><td>filos Equipments</td><td>1.5%</td><td></td><td>14,87,158</td><td></td><td></td><td>5,59,264</td><td>14,07,150</td><td>4,00,832</td><td>11,00,803</td><td>23,765</td><td>57,962</td><td>4,24,597</td><td>11,58,755</td><td>1,34,667</td><td>3,28,403</td><td>1,58,432</td><td>3,00,355</td></th<>	400 400 (0000 200000 4,4400 201400 2,74000 12,3464 760.000 12,3460 12,3460 12,3460 23,3400 23,	filos Equipments	1.5%		14,87,158			5,59,264	14,07,150	4,00,832	11,00,803	23,765	57,962	4,24,597	11,58,755	1,34,667	3,28,403	1,58,432	3,00,355
400 03.1.12 7.43.2.0 26.06.00 7.43.2.0 6.7.6.06 7.43.2.0 6.7.4.7.60 7.43.2.0 7.43.2.0 7.43.2.0 7.43.2.0 7.43.2.0 7.43.0.0 <th< td=""><td>web web 74.33.70 26.060 74.33.70 67.36.70 74.33.70 67.36.70 74.33.70 76.33.20 76.33.20 74.30.7</td><td>brary Books</td><td>40%</td><td>167,01,039</td><td>260,69,084</td><td>4,14,920</td><td>8.79.920</td><td>171,15,950</td><td>269,49,004</td><td>139,76,209</td><td>246,05,309</td><td>12,38,454</td><td>7,69,046</td><td>152,14,663</td><td>253,74,415</td><td>19,01,296</td><td>15,74,589</td><td>27,24,630</td><td>14,63,715</td></th<>	web web 74.33.70 26.060 74.33.70 67.36.70 74.33.70 67.36.70 74.33.70 76.33.20 76.33.20 74.30.7	brary Books	40%	167,01,039	260,69,084	4,14,920	8.79.920	171,15,950	269,49,004	139,76,209	246,05,309	12,38,454	7,69,046	152,14,663	253,74,415	19,01,296	15,74,589	27,24,630	14,63,715
10 2.4.7.6.06 2.4.7.6.16 4.7.6.16 3.7.8.6.16 3.7.8.6.16 1.7.8.7.000 1.00.300 1.00.300 1.00.300 0.0.7.6.16 0.7.9.100 0.7.9.100 0.7.9.100 0.7.9.100 0.7.9.100 0.7.9.100 0.7.9.100 0.7.9.100 0.7.9.200 0.7.9.3.204 0.7.9.204 0.7.2.9.204 0.7.2.9.204 0.7.2.9.204 0.7.2.9.204 0.7.2.9.204 0.7.2.9.204 0.7.2.9.204 0.7.2.9.204 0.7.2.9.204	(10) 3.0.70(07) 2.0.76(07) 4.75(07) 7.75(07)	supplies	404		74,33,270	20,000		90,60,007	74,33,270	66,75,061	74,17,605	9,88,202	6,266	75,63,263	74,23,871	14,96,744	8,308	24,55,066	15,005
106 26.510 47.500 6.5100 6.5100 6.5100 6.10.401 7.0	100 ··· 23,010 ··· 24,000 ··· 1,020 ··· 1,020 ··· 1,020 ··· 1,020 ··· 1,0200 ··· ··· ··· ··· ··· ··· ··· ··· ··· ··· ··· ··· ··· ··· ··· ··· ···· ···· ···· ···· ···· ···· ····· ····· ····· ····· ······ ······ ······· ······· ······· ··········· ····································	brary Equipments	15%	30331	24,75,678	153'09		25,18,428	24,75,678	17,57,603	17,93,343	1,04,559	1,02,350	19,02,162	18,96,693	6,16,206	5,79,965	6,73,294	6,82,335
106 ··· 5,15,00 ··· 5,15,00 ··· 3,16,10 ··· 3,16,10 ··· 1,19,26 ··· 1,19,26 ··· 1,19,26 ··· 1,19,26 ··· ··· ··· 1,19,26 ··· ··· 1,19,26 ···	106 ·· 5,15,00 ·· 5,15,00 ·· 1,13,260 ·· 1,13,260 ·· 1,13,260 ·· 1,13,260 ·· 1,13,260 ·· 1,13,260 ·· 1,13,260 ·· 1,13,260 ·· 1,13,260 ·· 1,13,260 ·· 1,13,260 ·· 1,13,260 ·· 1,13,260 ·· 1,13,260 ·· 1,13,260 ··	ports Equipments	\$601	•	28,519			ti.	20.519	+	16,243	*	1,228		125'23	ti.	11,048	*	12,276
417 412 412 1520.800 6.0211.041 337.16.667 306.076.666 147.1710 387.66.250 364.76.762 67.66.300 364.76.762 67.66.300 364.76.762 67.66.300 364.76.762 67.66.300 364.76.762 96.022.6570 96.022.6570 1 106 - 3.20.800 - 3.20.800 - 3.20.800 - 3.20.800 - 13.66.77 2.53.400 13.66.77 13.66.77 2.53.400 10.67.17 10.67.17 10.67.17 10.67.17 10.67.17 10.67.17 10.64.17 10.64.17 10.64.17 10.64.17 10.64.17 10.64.17 10.64.17 10.64.17 10.64.17 10.66.17<	617 617.41.42 617.41.42 617.41.42 617.41.46 617.41.46 617.41.46 617.41.46 617.41.46 617.41.41 617.46.46 617.41.41 617.46.46 617.41.41 617.46.46 617.41.41 617.46.46 617.41.41 617.46 617.46 617.46 617.41.41 617.46.46 617.41.41 617.46.46 617.41.41 617.46.46 617.41.41 617.46.46 617.41.41 617.46.46 617.41.41 617.46.46 617.41.41 617.46.46 617.41.41 <td>unif Car</td> <td>1.0%</td> <td></td> <td>5,15,000</td> <td></td> <td></td> <td>1</td> <td>5,15,000</td> <td>-</td> <td>3,74,668</td> <td>·</td> <td>21,050</td> <td>•</td> <td>3,96,710</td> <td>·</td> <td>1,19,282</td> <td>•</td> <td>1,40,332</td>	unif Car	1.0%		5,15,000			1	5,15,000	-	3,74,668	·	21,050	•	3,96,710	·	1,19,282	•	1,40,332
15% 3.20.800 - 3.20.800 - 3.20.800 - 3.20.800 - 78.410 - - 78.410 - - 78.412 - <td>154 · · · · · · · · · · · · · · · · · · ·</td> <td>uti-Total (A)</td> <td>1</td> <td>121,157,153</td> <td>472,87,822</td> <td>15,29,890</td> <td>8,79,920</td> <td>652,71,047</td> <td>481,67,742</td> <td>337,18,587</td> <td>100</td> <td>60,76,698</td> <td>14,71,708</td> <td>347,95,285</td> <td>413,69,539</td> <td>264,75,762</td> <td>67,58,203</td> <td>300,22,670</td> <td>73,89,991</td>	154 · · · · · · · · · · · · · · · · · · ·	uti-Total (A)	1	121,157,153	472,87,822	15,29,890	8,79,920	652,71,047	481,67,742	337,18,587	100	60,76,698	14,71,708	347,95,285	413,69,539	264,75,762	67,58,203	300,22,670	73,89,991
10% 22,000 4,53,500 - 22,600 4,53,500 1,0,11 2,64,200 1,0,25 14,027 2,77,964 8,77 1,75,758 9,666 15% - - - - - 2,63,300 - 1,0,011 - 7,756 9,872 1,75,758 9,666 15% - - - - - - 1,0,011 - - 7,756 9,666 00% - - - - - 1,00,011 - - 2,3,020 - - 1,75,756 9,666 - - 7,126 - - - 7,126 - - - - - - 7,126 - <td>10% 22.060 4,53.500 - 22,800 4,53.500 13,041 2,63.200 966 14,027 2,77,944 8,872 1,78,726 8,863 15% - - - - - 2,63,900 - 1,00,11 - 1,78,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - - 7,178,754 9,805 - - 7,128 9,805 - <td< td=""><td>ixed Assets at trector's Residence lectrical Equipments</td><td>Not</td><td></td><td>3,29,600</td><td></td><td></td><td>•</td><td>069/62'5</td><td></td><td>2,39,985</td><td></td><td>13,485</td><td></td><td>2.53,480</td><td></td><td>76,410</td><td><i>.</i></td><td>99199</td></td<></td>	10% 22.060 4,53.500 - 22,800 4,53.500 13,041 2,63.200 966 14,027 2,77,944 8,872 1,78,726 8,863 15% - - - - - 2,63,900 - 1,00,11 - 1,78,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - 7,178,754 9,805 - - 7,178,754 9,805 - - 7,128 9,805 - <td< td=""><td>ixed Assets at trector's Residence lectrical Equipments</td><td>Not</td><td></td><td>3,29,600</td><td></td><td></td><td>•</td><td>069/62'5</td><td></td><td>2,39,985</td><td></td><td>13,485</td><td></td><td>2.53,480</td><td></td><td>76,410</td><td><i>.</i></td><td>99199</td></td<>	ixed Assets at trector's Residence lectrical Equipments	Not		3,29,600			•	069/62'5		2,39,985		13,485		2.53,480		76,410	<i>.</i>	99199
15% - 30,766 - 30,766 - 22,360 - 1,257 - 23,039 - 7,126 - 7,126 - - 7,126 - - 7,126 - - - 7,126 -	15% - 30,766 - - 30,766 - 22,302 - 1,267 - 21,039 - 7,136 - 7,136 - 1,06,11 - 7,136 - 1,06,17 - 1,06,111 - 1,06,011 - 1,06,011 - 1,06,011 - 1,06,011 - 1,06,011 - 1,06,011 - 1,06,011 - 1,06,011 - 1,06,011 - 1,06,011 - 1,06,011 - - 1,06,011 - - 1,06,011 - - 1,06,011 - - - 1,06,011 - - 1,06,011 - - 1,06,011 - - 1,06,011 - - 1,06,011 - - 1,06,011 - - 1,06,011 - - 1,06,011 - - 1,06,011 - - 1,06,011 - - 1,06,011 - 1,06,011 - - 1,06,011 - - 1,06,011 - - 1,06,011 - 1,06,011 - <	umiture & Fotures	10%		4,53,500			22,609	4,53,580	190,01	2,58,329	9995	19,525	14,027	2,77,854	8,872	1,75,726	9,858	1,96,251
00% 1.00.111 · 1.00.111 · 1.00.111 · 1.00.111 · 1.00.011 · 0.04 · 1.00.011 · 0.01.0111 · 0.01.011 <th< td=""><td>00% - 1,00,111 - 1,00,111 - 1,00,007 - 1,00,007 - 64 - 1,00,111 - 64 - 64 - 64 - 64 - 64 - 64 - 64 - 64 - 64 - 64 - 64 - 64 - 1 - 64 - 1 - <t< td=""><td>filos Equipments</td><td>115%</td><td></td><td>30,765</td><td>10</td><td>6</td><td>1.92</td><td>30,765</td><td></td><td>236,22</td><td>a.</td><td>1221</td><td>34</td><td>23,639</td><td></td><td>7,126</td><td>•</td><td>692'9</td></t<></td></th<>	00% - 1,00,111 - 1,00,111 - 1,00,007 - 1,00,007 - 64 - 1,00,111 - 64 - 64 - 64 - 64 - 64 - 64 - 64 - 64 - 64 - 64 - 64 - 64 - 1 - 64 - 1 - <t< td=""><td>filos Equipments</td><td>115%</td><td></td><td>30,765</td><td>10</td><td>6</td><td>1.92</td><td>30,765</td><td></td><td>236,22</td><td>a.</td><td>1221</td><td>34</td><td>23,639</td><td></td><td>7,126</td><td>•</td><td>692'9</td></t<>	filos Equipments	115%		30,765	10	6	1.92	30,765		236,22	a.	1221	34	23,639		7,126	•	692'9
27,860 6,21,46 482,11,168 45,29,800 8,79,820 8,52,83,86 480,91,088 13,041 6,29,710 968 34,310 14,027 6,64,020 8,72 2,65,236 9,058 30,32,438 50,72,448 50,70,98 50,72,448 50,70,98 50,72,748 50,70,98 50,72,748 50,70,98 50,72,748 50,70,98 50,72,748 50,70,98 50,72,748 50,70,98 50,72,748 50,70,98 50,72,748 50,70,98 50,72,748 50,70,98 50,72,748 50,70,98 50,72,748 50,70,98 50,72,748 50,70,98 50,72,748 50,70,98 50,72,748 50,72,748 50,72,748 50,72,748 50,72,748 50,72,748 50,72,748 50,72,748 50,72,748 50,72,748 50,72,748 50,72,748 50,72,748 50,72,748 50,72,748 50,728	27,866 9,21,468 482,11,168 15,29,800 3,79,820 652,83,946 12,041 6,29,716 666 34,910 14,077 6,64,020 0,872 2,59,216 9,666 7 75,55 15,	susprise	90.0		1108/11			N	111,00,1		1,09,004		4	•	1,09,047	1	2		101
482,11,105 15,20,800 8,79,920 65,20,946 490,9108 201,71,524 405,27,541 50,77,554 15,06,015 358,09,312 420,31,639 264,84,544 70,57,529 300,32,438	637/64/056 482,11,168 15,70,000 8,79,000 5,70,000 537,64.0 66,77,64.1 66,77,64.1 16,06,018 366,003,312 420,33,66.0 70,57,438 300,32,438	Sub-Total (B)	State of the	22,898	9,23,346	11111	Contraction of the local distribution of the	22,899	9,23,346	13,041	6,29,710	966	34,310	14,027	6,64,020	8,872	2,59,326	9,656	2,93,636
		OTAL COST (A+B)		840,44,768	482,11,168	15,29,890	8,79,920	652,93,946	490,91,088	1029'10'2CE	405,27,541	50,77,684	15,06,018	388,09,312	420,33,559	264,84,634	10,57,529	300,32,428	76,83,627



Manual of the Land		Mith Schodulad Banks	utad Banke		With LITI	Total	19
Name of the Fund	TE WINNING TO	naline Inikk	SAIIDO UBID	a constant in		2	
	Canara Bank	Uco Bank	Bank of Baroda	Total		As at 31.03.2019 As at 31.03.2018	As at 31.03.2018
	(Rs.)	(Rs.)	(Rs.)	(Rs.)	(Rs.)	(Rs.)	(Rs.)
(a) General Fund							
In Fixed Deposits	•	799,39,351	206,18,976	1005,58,327	κ.	1005,58,327	1110,84,322
In Flexi Deposits		8	*	*	×.	•	ř.
(b) Specified Funds							
Life Membership Fund	84.	161,94,066	4	161,94,066	3,00,300	164,94,366	149,13,041
Sulakhna Devi Fund	1,10,449	4,53,390	1	5,63,839	a.	5,63,839	5,28,181
Gold Medal Fund	•	35,94,776	ii I	35,94,776		35,94,776	33,70,308
TOTAL	1 10 449	1001 81 583	Sales and the second	1209-11-008	3.00.300	1212 11 308	1298 95 852





	As At		As At
	31.03.2019		31.03.2018
SCHEDULE - 9			
CURRENT ASSETS, DEPOSITS & ADVANCES			
a state of the second sec	(Rs.)	The second second	(Rs.)
A) CASH AND BANK BALANCES			
Cash in Hand	6,493		8,235
Postage Imprest	4,442		5,148
Saving Bank Accounts:			
Jco Bank A/c No.9792	5,14,725		2,90,931
Jco Bank A/c No.257036	180,71,484		90,06,836
Bank of Baroda A/c No.13830100006557	3,27,860		7,21,728
Canara Bank A/c.No.2417101021884	1,000		
Uco Bank A/c No.88227	11,445	15-	3,482
	189,37,449		100,36,360
(B) CLOSING STOCK OF PUBLICATIONS	14,68,409		13,48,942
(C) INTEREST ACCRUED ON INVESTMENT			
General Fund	23,26,491		29,73,407
Sulkhana Devi Fund	13,322		12,521
Life Membership Fund	5,39,077		5,98,059
Gold Medal Fund	64,845		59,112
	29,43,735		36,43,099
(D) AMOUNTS RECEIVABLE			
Ministry of Law & Justice	17,05,603		17,18,748
Project Grant Receivable	4,99,651		5,57,266
TDS Recoverable	11,85,067		11,82,692
Electricity charges from Staff	687		
Canteen Contractor	22,671		
Royalty Receivable			8,831
	34,13,679		34,67,537
(E) DEPOSITS AND ADVANCES			
Advances to CPWD			
	,17,152	44,14,397	
Non-Plan Funds	31,919 84,49,071	31,919	44,46,316
Advances to Staff	1,500		16,500
Advances to Others			
Plan Funds	-		
Non-Plan Funds	3,500 3,500	3,500	3,500
Deposits	60,670		60,670
Prepaid Expenses	5,55,798		16,04,648
	90,70,539		61,31,634





		Year Ended	Year Ended
		31.03.2019	31.03.2018
-24451.011	<u>ule - 10</u>		
Grant-i	n-aid		
S.No.	II THE REAL PROPERTY OF THE RE	(Rs.)	(Rs.)
1	Grant received from M/o Law & Justice	400,00,000	191,50,000
		400,00,000	191,50,00
Sched	ule - 11		
	Income		
S.No.	Contraction of the second s	(Rs.)	(Rs.)
	O/L Wing - M/o Law & Justice	51,19,320	51,19,320
			and a strength of the second
2		77,52,192	77,52,192
3		1,31,102	60,720
4	Annexe & Meeting Rooms	13,15,475	18,54,825
1.	ule - 12 Subscription	143,18,089	147,87,05
Fees & S.No.	Subscription	(Rs.)	(Rs.)
Fees & S.No. 1	Subscription PG Diploma Courses	(Rs.) 82,80,580	(Rs.) 84,40,080
Fees & S.No. 1 2	Subscription PG Diploma Courses LL.M. Course	(Rs.) 82,80,580 32,93,300	(Rs.) 84,40,080 26,19,025
Fees 8 S.No. 1 2 3	Subscription PG Diploma Courses LL.M. Course Ph.D. Course	(Rs.) 82,80,580 32,93,300 4,37,500	(Rs.) 84,40,080 26,19,025 3,46,000
Fees & S.No. 1 2 3 4	Subscription PG Diploma Courses LL.M. Course	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000
Fees 8 S.No. 1 2 3 4 4	Subscription PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.)	(Rs.) 82,80,580 32,93,300 4,37,500	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000 15,20,150
Fees 8 S.No. 1 2 3 4 4	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000 15,20,150 17,72,200
Fees 8 S.No. 1 2 3 4 4 5 6 7	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000 15,20,150 17,72,200 1,21,374 2,000
Fees 8 S.No. 1 2 3 4 4 5 6 7	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000 15,20,150 17,72,200 1,21,374 2,000 2,42,000
Fees 8 S.No. 1 2 3 4 4 5 6 7 8	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000 15,20,150 17,72,200 1,21,374 2,000 2,42,000
Fees 8 S.No. 1 2 3 4 4 5 6 7 8 Sched	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000 15,20,150 17,72,200 1,21,374 2,000 2,42,000
Fees 8 S.No. 1 2 3 4 4 5 6 7 8 Sched	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000 15,20,150 17,72,200 1,21,374 2,000 2,42,000
Fees 8 S.No. 1 2 3 4 4 4 5 6 7 8 Schedu Project	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000 15,20,150 17,72,200 1,21,374 2,000 2,42,000
Fees 8 S.No. 1 2 3 4 4 4 5 6 7 8 Schedu Project S.No. 1	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875 187,56,661 (Rs.) 11,13,127	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000 15,20,150 17,72,200 1,21,374 2,000 2,42,000 174,35,82 (Rs.)
Fees 8 S.No. 1 2 3 4 4 5 6 7 8 Schedu Projec S.No. 1 2	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members ule - 13 Lincome Project Grant - Ministry of External Affairs Training Programme - DCPCR	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875 187,56,661 (Rs.) 11,13,127 92,385	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000 15,20,150 17,72,200 1,21,374 2,000 2,42,000 174,35,82 (Rs.) 8,54,253 1,05,845
Fees 8 S.No. 1 2 3 4 4 5 6 7 8 Schedu Projec S.No. 1 2 3	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members ule - 13 Lincome Project Grant - Ministry of External Affairs Training Programme - DCPCR Training Programme - NHRC	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875 187,56,661 (Rs.) 11,13,127 92,385 5,95,979	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000 15,20,150 17,72,200 1,21,374 2,000 2,42,000 174,35,82
Fees 8 S.No. 1 2 3 4 4 5 6 7 8 8 Schedu Projec S.No. 1 2 3 4	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members ule - 13 Lincome Project Grant - Ministry of External Affairs Training Programme - DCPCR Training Programme - NHRC Project - Waqf Board	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875 187,56,661 (Rs.) 11,13,127 92,385 5,95,979 80,000	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000 15,20,150 17,72,200 1,21,374 2,000 2,42,000 174,35,82 (Rs.) 8,54,253 1,05,845
Fees 8 S.No. 1 2 3 4 4 5 6 7 8 Schedu Projec S.No. 1 2 3 4 5	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members ule - 13 Lincome Project Grant - Ministry of External Affairs Training Programme - DCPCR Training Programme - NHRC	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875 187,56,661 (Rs.) 11,13,127 92,385 5,95,979	(Rs.) 84,40,080 26,19,025 3,46,000 23,73,000 15,20,150 17,72,200 1,21,374 2,000 2,42,000 174,35,82 (Rs.) 8,54,253 1,05,845





	Year Ended 31.03.2019	Year Ended 31.03.2018
Schedule - 14		
Interest Received		
S.No.	(Rs.)	(Rs.)
1 Interest on General Fund Investmer	nts 69,15,572	69,96,184
2 Interest on Saving Bank Accounts	4,60,946	5,55,473
		The second second

Schedule - 15 Sale of Journal & Other Publication S.No. (Rs.) (Rs.) 1 Annual Survey 1,43,950 1,08,300 2 Journal Income 1,48,240 1,28,980 3 Publication Income 76,285 1,45,462 4 Newsletter Income 460 650 3,68,935 3,83,392

Schedu	ule - 16		
Miscell	aneous Income		
S.No.		(Rs.)	(Rs.)
1	Photostat/ Computer Printing Charges	1,42,759	2,06,413
2	Royalty	7,794	23,026
3	Project Administration Charges	6,97,786	3,28,181
4	Diploma Certificate Charges	15,800	1,09,400
5	Membership I-Card Charges	5,200	6,200
6	Sale of Tender Form	36,000	
7	Others	1,08,632	29,790
		10,13,971	7,03,010



		Year Ended 31.03.2019	Year Ended 31.03.2018
Schedu	ile - 17		
Salarie	s & Allowances		
S.No.		(Rs.)	(Rs.)
1	Salaries & Allowances	447,21,869	500,49,411
2	Contribution to Provident Fund	43,27,104	44,58,875
3	Gratuity Expenses paid to LIC	46,37,212	29,733
4	Leave Encashment Expenses paid to LIC	26,70,513	16,63,705
5	Leave Encashment with LTC	1,92,692	1,27,835
6	Bonus	-	-
7	DA Arrears	3,16,258	3,02,986
8	LTC /HTC Expenses	10,26,665	9,93,811
9	Group Mediclaim Premium	6,48,839	6,48,080
10	Medical Expenses		1,900
11	Honorarium to Staff	60,500	14,350
12	Children Education Allowance	11,38,500 597,40,152	10,31,550

Schedule - 18

Administrative Expenses

S.No.		(Rs.)	(Rs.)
1	Travelling & Conveyance	4,57,490	2,82,663
2	Security Services	23,23,015	23,24,930
3	Housekeeping and Outsourcing Expenses	22,76,227	21,26,518
4	Electricity & Water	17,45,775	23,05,488
5	Telephone & Fax	1,11,529	1,18,206
6	Photostat, Printing & Stationary	5,75,194	6,03,459
7	Postage & Stamps	2,81,949	2,97,959
8	Insurance	84,518	14,192
9	Refreshment	1,61,384	84,563
10	Statutory Auditor's Remuneration	60,000	59,000
11	Internal Auditors's Remuneration	2,00,000	2,39,000
12	Legal & Professional	37,700	25,400
13	Membership & Subscription	85,580	31,050
14	Repair & Maintenance	7,60,454	5,33,264
15	Liveries to Staff	60,000	74,087
16	Staff Car Expenses	52,796	58,507
17	Newspaper Reimbursement Expenses	1,73,050	52,104
18	Telephone Reimbursement Expenses	1,61,393	1,58,596
19	Recruitment Expenses	2,07,989	-
20	Staff Training Expenses	2,27,362	69,318
21	Library Book Binding Charges	29,322	31,830
22	Advertisement Expenses	-	12,312
23	Financial Assistance to ILI State Unit		1,00,000
24	Miscellaneous	1,45,910	2,55,668
	The	102,18,637	98,58,11





		Year Ended 31.03.2019	Year Ended 31.03.2018
Schedu	ule - 19		
Journa	I/ Publication Expenses		
S.No.	The second second second	(Rs.)	(Rs.)
1	Journal Expenses	6,43,957	3,84,204
2	Publication/ Annual Survey/ Digitization Expenses	6,80,693	2,10,362
3	Newsletter Expenses	2,83,599	2,91,994
4	Subscription of Online Journals/ Database	7,56,593 23,64,842	8,86,560

Schedule - 20

Lecture, Seminar & Course Expenses

S.No.	· 문변· 한· 한 철상 학생들 김 공연 · 귀문·	(Rs.)	(Rs.)
1	Diploma Course Expenses	1,84,300	3,05,027
2	Ph.D. Expenses	61,715	11,000
3	LLM Course Expenses	1,28,296	2,31,351
4	Online IPR Course	88,226	2,02,116
5	Online Cyber Law Course	1,10,725	2,77,117
6	Convocation Expenses		12,91,698
7	Meeting & Seminar Expenses	6,32,209	2,03,115
8	Summer Course & Conferences	4,71,145	4,00,453
9	Scholarship	1,50,000	-
		18,26,616	29,21,877

Schedule - 21

Project Expenses

S.No.		(Rs.)	(Rs.)
1	Project Grant - Ministry of External Affairs	11,13,127	8,54,253
2	Training Programme - DCPCR	92,385	1,05,845
3	Training Programme - NHRC	5,95,979	5,99,083
4	Project - Waqf Board	80,000	
5	Project - CIC	5,79,500	
6	Project - Ministry of Panchayati Raj	12	10,187
		24,60,991	15,69,368





SCHEDULE - 22

2.

SIGNIFICANT ACCOUNTING POLICIES AND NOTES TO ACCOUNTS

(A) ACCOUNTING POLICIES

- (a) Income from Grants for Specific Projects is accounted for to the extent expenses for the projects are incurred. However, unspent amount of grant is appropriated as income on completion of the projects unless the unspent amount is refundable. Other grants are accounted for as income on receipt basis.
 - (b) Amount overspent, in case of a project, is shown as recoverable.
 - (c) Income from Fees, Annexe Rent and Rent from halls is accounted for on cash basis. However, fee received in advance is carried forward to be adjusted in future.
 - (d) Journals purchased for the library and Ordinary Membership Subscription received during the year are accounted for on cash basis.
 - (e) Other items of Income and Expenditure Account of the Institute are accounted for on accrual basis.
 - (f) Interest in investments relating to specified funds is credited to the respective funds.
 - (g) Gratuity and Leave Encashment policies have been taken from Life Insurance Corporation of India and the annual contributions are accounted for as expense, in the relevant year.
 - (h) Life Membership fees and Ordinary Membership fees received and pending for grant of membership is treated as liability.
 - (a) Depreciation was not provided on Fixed Assets upto 31.03.2010 and an amount equal to the cost of fixed assets acquired during the year was appropriated out of surplus for the year and credited to Capital Assets Fund. However, as per the decision of the Executive Committee, annual depreciation was since been calculated on Fixed Assets of the Institute as per the rates prescribed in the Income Tax Act, 1961 for the year ended 31st March 2011. As decided, annual depreciation on Fixed Assets procured prior to 31.3.2010 amounting to Rs.2,30,74,958 is being adjusted against the Capital Assets Fund and the same practice will be followed till the Assets are fully depreciated and Capital Assets Fund is exhausted.
 - (b) Assets acquired out of one time UGC Grant have also been capitalised as Fixed Assets. Depreciation on Fixed Assets procured out of Plan Grant received from UGC is adjusted against 'Plan Grant from UGC' (Refer Schedule-3).





- Cost of Library Books and other publications intended to be kept as reference material in the library is capitalized.
- The cost of books and Annual Survey published after 1.4.2004 and remaining unsold at the year end is included in the Closing Stock of Publications.

(B) NOTES TO ACCOUNTS

- The Indian Law Institute is registered u/s 12A of the Income Tax Act 1961, vide letter no. JE-3(34)/62/8250 dated 9th July 1974 issued by the office of The Commissioner of Income Tax, New Delhi.
- The Institute is approved u/s 10(23C)(vi)(via) of the Income Tax Act 1961 vide Order No. F.No. DGIT(E)/10(23C)(VI)/2010-11/1579 dated 29th March 2011 issued by Director General of Income Tax(Exemption), Ministry of Finance, Government of India.

Further the Institute is also approved u/s 35(i)(iii) of the Income Tax Act 1961 vide Letter No. F.No.203/75/2009/ITA-II dated 28th January 2010 through Notification No. 5/2010.

- Demand for Property Tax raised by New Delhi Municipal Council (NDMC) amounting Rs.4,09,62,027/- for the years 2001-2002 to 2018-19 are contested by the Institute, in Delhi High Court including Rs.23,13,750/- for the year 2018-19. No provision has been made on this account in Income & Expenditure Account, hence there is Contingent Liability for the same.
- 4. The Institute has taken Insurance policy for Leave Encashment and Group Gratuity from Life Insurance Corporation of India. The contributions made and/ or amount determined to be payable to the respective funds are accounted for as an expense.
- 5. The Institute has been registered under GST Act on 28th May,2019 as GST was applicable on certain services of the Institute and accordingly the Institute has started to pay GST from July,2019 onwards. The Institute is further examining the issue as to whether there is any liability for the back period when GST Act was introduced from July,2017.
- As on 31.03.2019, a sum of Rs.84,17,152(Plan Funds) and Rs.31,919 (Non-Plan Funds) is appearing as Advance given to CPWD by the Institute for renovation of building.
- 7. Previous year's figures have been rearranged/ regrouped wherever necessary.

Clanor Kumor Jinha (Prof. (Dr.) Manoj Kumar Sinha) (Shreenibas Chandra Prusty) Director Registrar

thesmo A. K. Verma) (Dr. Dy. Registrar

(Ashish Bawa) Chief Accountant

Place: New Delhi Date : 2 4 SEP 2019

